## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

STARRED QUESTION NO:307 ANSWERED ON:26.04.2012 LOK SEVAKS UNDER MGNREGS Adsul Shri Anandrao Vithoba;Yadav Shri Dharmendra

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government proposes to appoint Lok Karmis and Lok Sevaks for the proper implementation of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA);
- (b) if so, the details of the present status of the proposals alongwith the functions likely to be assigned to the Lok Karmis/ Lok Sevaks;
- (c) the criteria fixed for the appointment; and
- (d) the time by which a final decision is likely to be taken by the Union Government in this regard?

## **Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a) to (d): A statement is laid on the Table of the House.

Statement as referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 307 for answer on 26.04.2012

(a) to (d): No Sir. As per Section 18 of the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), it is the responsibility of the concerned State Governments to make available to the District Programme Coordinator and the Programme Officers necessary staff and technical support as may be necessary for the effective implementation of the Scheme formulated by them under Section 4 of the Act.